

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 4174/2023 in C.P. (IB)/158(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2024**

NAME OF THE PARTIES:- Aryavart Chemicals Pvt Ltd.
V/s
The Chief Executive Officer
IN THE MATTER OF
Panama Petrochem Ltd.
V/s
Aryavart Chemicals Pvt. Ltd.

Section: Sec 60(5) U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 4174 of 2023

Present:- Counsel, Ajay Panicker a/w Akansha Sharma appeared for the Applicant
through VC.

Counsel, Shraddha Dubepatil appeared for the Respondent through VC.

Heard Counsel for both the parties for a considerable time. List this matter for filing of
written submissions on **23.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)